

Annexure-4

Name of the corporate debtor: MK Overseas Private Limited ; Date of commencement of CIRP:- 19.09.2019.; List of creditors as on: 03.12.2024

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of claim not admitted	Amount of claim under verification	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?			% of voting share in CoC
1	Drip Capital Inc.		7,13,80,041	7,13,80,041	Export Bills Factoring (usd 10,03,400/- converted @ of INR 71.1382)	0	No	2.04%	-	-
2	Mayoga Investment Limited		31,75,963	31,75,963	Short Term Loan	0	No	0.09%	-	-
3	Al Rafay Agro Foods Private Limited		35,61,33,891	-	Bill Factoring	0	No	0.00%	35,61,33,891	-
TOTAL			43,06,89,895	7,45,56,004				2.13%	35,61,33,891	